

## BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH

KOLKATA

day. Prayer is granted. Reply may be filed in course of the day.

C.P.No.119/KB/2017

Rejoinder, if any, may be filed within 7 days.

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> January 2018, 10.30 A.M

Name of the Company	Amit Kumar Gupta.-Vs-LGW Limited & Ors.		
Under Section	397/398	(Jinan K.R.) Member (J)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Siddhi Dhandharia  
Practising Company Secretary

Respondent  
No. 3Siddhi  
31/1/18

2. Jinosh Shah  
(Respondent No. 5  
in the said matter)

Respondent No. 5

Jinosh  
31/1/18

3. Mr. Abhishek Mishra, Sr Adv.  
Mr. Rehman Barazi, Sr. Adv.  
Mr. An. Sena, Adv.  
Mr. T. Khatli, Adv.

Petitioners

TKhatli  
31/01.

## ORDER

Ld. Counsel for the petitioners and the respondent nos.  
3 and 5 is present.

Ld. Counsel for the respondents sought leave of the  
Tribunal for filing reply to I.A. No. 483/2017 in course of the



day. Prayer is granted. Reply may be filed in course of the day.  
Rejoinder, if any, may be filed within 7 days.

List it on 09/02/2018.

sd

(Jinan K.R.)  
Member (J)